

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No. 210/00574/2019

Dated this Thursday, the 13th day of February, 2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (ADMINISTRATIVE)
R.N.SINGH, MEMBER (JUDICIAL)

Shri Changdeo S/o Govind Burde, Aged 58, Occ. Service, SSE (P.Way)-ANJ, Now Posted as ECOR, Bhusawal. R/o C/o Shri H.R.Sahare, Plot No.2-B, Janak Residency, Akola Road, Badnera, Distt Amravati 444 701. ... *Applicant (None)*

VERSUS

1. Union of India, Central Railway, Chhatrapati Shivaji Maharaj Terminus, Fort, Mumbai Through General Manager 400 001.
2. Central Railway, Through the Senior Divisional Engineer (Co) Bhusawal, Central Railway, Bhusawal 425 201. ... *Respondents (None)*

O R D E R (ORAL)

Per: R.N. Singh, Member (Judicial)

None for the parties. There was no representation on behalf of the applicant even on the last dates of hearing i.e. on 25.09.2019 and 05.11.2019 as well.

2. It appears that the applicant has lost his interest in pursuing the matter.
3. Accordingly, the OA is dismissed for default as well as for non-prosecution.

(R.N.Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member(Administrative)

*kmg**

21/2/2020